

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt/HC/2016/211

Date: 16.05.16

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Ashish Kumar S/o Shri Ram Lal, Probationer-Trainee Junior Personal Assistant, Rajasthan High Court, Jodhpur, is hereby accepted with effect from 21.04.2016(A.N.)

BY ORDER


REGISTRAR (ADMN.)

No.I/A(iii)(a)(1)04/2013/1011

Date: 16.05.16

Copy forwarded to the following for information and necessary action;

1. The Registrar (Admn./Class.), Rajasthan High Court, Jodhpur .
2. Concerned Sr./Dy. Registrars, Rajasthan High Court, Jodhpur.
3. Senior Librarian, Rajasthan High Court, Jodhpur.
4. Confidential Branch, Rajasthan High Court, Jodhpur.
5. Leave Clerk/Bill Clerk/ Cashier, Rajasthan High Court, Jodhpur.
6. Concerned Shri Ashish Kumar S/o Shri Ram Lal, H.No.642, Gandhi Nagar, (Camp.), Hisar, Haryana Pin.125001.
7. Personal file.


REGISTRAR (ADMN.)